

Andhra Pradesh, they are known to have acquired some modern arms.

(b) and (c). Information is being collected from the State Governments and will be laid on the Table of the House.

Central Assistance for Purchase of Coaches and Motor Boats for Kerala Tourism Development Corporation

680. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government of Kerala had forwarded a proposal for Central assistance for purchase of luxury coaches, mini-coaches and motor boats for the Kerala Tourism Development Corporation;

(b) if so, the response of the Union Government thereto; and

(c) the final decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). Kerala State Tourism Development Corporation had forwarded a proposal for Central financial assistance for purchase of luxury coaches, mini-coaches and motor boats at an estimated cost of Rs. 75.00 lakhs. the proposal of the Corporation was incomplete.

Conference of the Minorities Commission

681. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of WELFARE be pleased to state:

(a) whether a recent Conference of the Minorities Commission has recommended for a Component Plan with separate funds for the welfare of the minorities;

(b) if so, the response of Government thereto; and

(c) the action being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir.

(b) and (c). There is no proposal under consideration of the Government to have a separate Component Plan for the welfare of minorities.

Increase in Freedom Fighters' Pension

682. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any decision has been taken on the proposal to increase the amount of pension for the Freedom Fighters; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) No, Sir

(b) Question does not arise.

Reconstitution of Indian Airlines and Air India Boards

683. SHRI INDRAJIT GUPTA: SHRIMATI GEETA MUKHERJEE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the experiment of involving